

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

LLP.A.No.119/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Alps Tradecom.LLP		
Under Section	60,61,62 LLP		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA , PrCS

Applicant

Akash Sharma
23.10.17

ORDER

Ld. Counsel for the petitioner is present.

List on 23/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)